

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3075  
ANSWERED ON:22.03.2002  
STORAGE IN FCI  
LAXMAN GILUWA;RATNA SINGH

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of complaints received by the Union Government regarding the storage in the Food Corporation of India during the last two years, State-wise;
- (b) the number of irregularities detected on the basis of these complaints and the nature of irregularities detected so far; and
- (c) the action taken against the persons found responsible for these irregularities alongwith the outcome thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SHRI PRADHAN )

(a): State-wise number of complaints about various alleged irregularities including those relating to storage of foodgrains in Food Corporation of India (FCI) received during the last 2 years is given at Annex-I.

(b): The number of irregularities detected in FCI during the last two years is at Annex-II.

(c): Details of the action taken against the persons responsible for various irregularities in FCI during the last two years is at Annex-III.

**ANNEXURE-I**

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO.3075 DUE FOR ANSWER ON 22-03-2002 IN THE LOK SABHA.

S.No.	Name of State/Office	2000	2001
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North Zone

1.	Zonal Office (North)	197	221
2.	Regional Office, Delhi	21	6
3.	Regional Office, Punjab	101	45
4.	Regional Office, Haryana	35	7
5.	Uttar Pradesh	90	147
6.	Rajasthan	24	37

7 Jammu & Kashmir

8.	Himachal Pradesh		
	Total	468	463

West Zone

9.	Zonal Office (West)	45	12
10.	Regional Office, Maharashtra	52	8
11.	Regional Office, Madhya Pradesh	19	67

12. Regional Office, Gujarat	4	11
13. Joint Manager(Port Operation), Kandla	32	
Total	120	130
East Zone		
14. Zonal Office (East)	7	3
15. Regional Office, West Bengal	2	
16. Bihar	5	
17. Orissa	8	3
Total	22	6
North Eastern Zone		
18 Zonal Office (NE)	14	
19. Regional Office, North East	8	
20. Assam	16	3
Total	38	3
South Zone		
21 Zonal Office (South)	10	126
22. Tamil Nadu	10	2
23. Kerala	1	2
24. Karnataka	3	
25 Andhra Pradesh	8	6
Total	29	139
26 Headquarter		
Category A	6	5
Grand Total	683	746

#### ANNEXURE-II

ANNEX REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO.3075 DUE FOR ANSWER ON 22-03-2002 IN THE LOK SABHA.

S.No.	Nature of irregularities	2000	2001
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1.	Acceptance of illegal gratification / disproportionate assets.	2	6
2.	Misappropriation of foodgrains.	121	118
3.	Defalcation of A/cs misappropriation.	47	49
4.	Shortages/losses	39	93
5.	Misappropriation of dead stocks/construction of godown.	6	5
6.	Purchase of sub-standard stocks.	333	678
7.	Award of Handling and Transport contract.	17	26
8.	Administrative lapses/miscellaneous .	103	196
9.	Transit/storage losses.	261	492
	Total	929	1663

#### ANNEXURE-III

ANNEX REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO.3075 DUE FOR ANSWER ON 22-03-2002 IN THE LOK SABHA.

S.No.	NATURE OF PENALTY IMPOSED	2000	2001
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1	Dismissal/removal/compulsorily retired	13	45
2.	Reduction in rank	16	50

3. Reduction in time scale of Pay	230	415
4. With-holding of increment/recovery from pay	575	647
5. With-holding of promotion	19	14
6. Censure	140	196
Total	993	1367